

ITEM NO.43

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1968-1970/2014

MANOJ @ MANOJ GURJAR & ORS

Appellant(s)

VERSUS

THE STATE OF U.P

Respondent(s)

(with appln. (s) for stay and stay of recovery of fine and office report)

WITH

Crl.A. No. 1971/2014

(With Office Report)

Date : 06/11/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. T. N. Singh,Adv.

Ms. Anu Gupta,Adv.

For Respondent(s)

Ms.Archana Singh,Adv.

Mr. Abhishth Kumar,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 20.08.2015 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M V RAMESH)

Registrar

SB